Central Administrative Tribunal, Principal Bench
Original Application No.2227 of 1996

New Delhi, this the 1st day of May, 2000

Hon'ble Mr.Justice Ashok Agarwal Chairman Hon'ble Mr.V.K.Majotra, Member (Admnv)

Smt. Rekha Gupta renamed after marrige as Smt.Rekha Modi, Daughter of Shri J.K.Gupta and wife of Shri S.K.Modi, R/o A-93, Ashok Vihar III, Delhi-110052

- Applicant

(By Advocate Shri D.R.Gupta)

Versus

- Lt.Governor, Govt. of N.C.T. of Delhi, Raj Niwas Marg, Delhi.
- 2. The Chief Secretary, Govt. of N.C.T. of Delhi, 5, Sham Nath Marg, Delhi.
- 3. The Director of Education, Govt. of N.C.T. of Delhi, Old Secretariat Delhi. Respondents

 (By Advocate None)

ORDER (Oral)

By Mr. V.K.Majotra, Member(Admnv) -

The applicant is aggrieved by the decision of the respondents which has not been communicated to the applicant whereby the respondents have rejected the representation dated 28.5.1996 for consideration of her candidature to the post of Trained Graduate Teacher (Social Sciences) {for short 'TGT (S.Sc)'} arbitrarily by a non-speaking order. She has claimed that on the basis of assessment made by the respondents she was allotted 69 marks whereas candidates securing 66 marks have been appointed.

2. applicant had offered his candidature in response to an advertisement dated 6.6.1994 for recruitment of teachers including TGT (S.Sc) in grade of Rs. 1400-2600. In accordance with the amended recruitment rules dated 17.9.1993 the eligibility condition Bachelor's degree in Arts, is Science

Social Sciences, etc. with a minimum of 45% marks along with degree in Teacher Training from a recognised university. The applicant has passed B.Com (Hons.) with marks and also M.Com with 43% marks from Delhi University. She has studied Economics (3 papers) as part of Business Studies in B.Com (Hons) making two elective subjects and English (Elective) as a subsidiary third subject from Delhi University. According the applicant candidates securing Rever marks having only B.Com (Pass) degree namely Ms.Anju Sapra, Ms.Shalini Gogia and Ms.Vandana have been appointed TGT (S.Sc). The applicant has sought quashing the decision of respondents and directing them the appoint her TGT (S.Sc) with effect from the as other candidates with lower in rank in the merit have been appointed with all consequential benefits.

The respondents have stated in their counter that no candidate having B.Com.(Hons.) was considered for appointment during 1994 recruitment. According to them the amended recruitment rules dated 17.9.1993 require that candidate applying for the post of TGT (S.Sc) must have passed a Bachelor's Degree (Hons/Pass) from a recognised university having secured 45% marks in aggregate in two school subjects of which at least one out of the following should have been at the elective level:—

"Main subjects for S.Sc.-History/Pol.Science/ Economics/ Business studies/ Sociology/ Geography/ Psychology".

<u>W</u>

0

According to the respondents B.Com.(Hons) students who specialise in Commerce subject do not have ful1 background of S.Sc. subjects taught at secondary level. eligibility of a candidate applying for the post of (S.Sc.) is not determined according to graduation TGT degrees (Pass or Hons) obtained but according to the' subjects studied by them at graduation level per requirements of the recruitment rules. All those candidates who (Pass) were considered are B.Com. for appointment for the posts of TGT (S.Sc.) fulfilled the conditions prescribed in the recruitment rules.

4. We have heard the learned counsel of the applicant and examined the record available on file. As per notification dated 17.9.1993 (Annexure-A-3) the relevant schedule has been amended as follows:-

Col.No.8: A Bachelor's Degree (Honours/Pass) or equivalent from a recognised University having secured 45% marks in aggregate, in two school subjects of which atleast one out of the following should have been at the elective level:-

1. English, 2.Mathematics, 3.Natural/ Physical Science, 4.Social Science.

Note: Main subjects for Natural/ Physical Sciences: Physics/ Chemistry/ Biology/ Computer Sciences/ Botany/ Zoology/ Dairy Farming/ Horticulture/ Veterinary Sciences/ Agriculture.

Social Science: History/ Pol.Science/ Economics/ Business Studies/ Sociology/ Geography/ Psychology."

The scheme of examination and detailed courses of reading for B.Com (Pass) examination are as follows :-

Part.I Examination 1989
Paper I -Business Organisation and Management
Paper II-Financial Accounting

1

D



Paper III-Economics Paper-1 (Economics System and Micro Economic Theory)
Paper IV- Humanities Group- One of the MIL

Part.II Examination 1990
Paper V- Business Laws
Paper VI- Office Management and Secretarial
Practice
Paper VII -Economics Paper-II (Micro Economics
Analysis and Policy)
Paper VIII - Humanities Group - English

Part.III Examination 1991
Paper IX-Costing and Statistics
Paper X- Auditing Income Tax and Sales Tax
Paper XI- Economics Paper-III (Economic
Development & planning in India)
Paper XII- Humanities Group - Elective Paper

the scheme of examination and detailed courses From reading for B.Com (Hons.) examination, we are convinced the applicant has studied Economics (3 papers) of Business studies in B.Com (Hons.) making two part. elective subjects and English (elective) as a subsidiary third subject. Comparing the respective schemes for B.Com(Hons.) and B.Com(pass) examinations, we find that the applicant is as much qualified as B.Com candidates on the basis of eligibility conditions prescribed for TGT (S.Sc.). When candidates B.Com (pass) degree and obtaining fewer marks than applicant in the recruitment in question for TGT (S.Sc.) have been considered for appointment for the post of TGT (S.Sc.), we do not find any disqualification in the being B. Com (Horse), etc. b.
applicant for recruitment to the post of TGT (S.Sc.) on the basis of performance in the recruitment conducted in 1994.

In the ultimate analysis, we find that the applicant is eligible for appointment as TGT (S.Sc.) and direct the respondents to consider her for appointment as TGT (S.Sc.) with effect from the date other

:: 5 ::

candidates lower in rank in the merit list prepared by the respondents have been appointed. She will, however, not be eligible for any back wages etc. The OA is accordingly allowed. No order as to costs.

(Ashok Agarwal) Chairman

Member (Admnv)